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WP-1803-2023

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 9<sup>th</sup> OF OCTOBER, 2025

WRIT PETITION No. 1803 of 2023

*AVNISH TIWARI*

*Versus*

*SHRI VIVEK SAXENA AND OTHERS*

.....  
Appearance:

*Shri Avnish Tiwari - Petitioner is present in person (through VC).*  
.....

ORDER

*Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice*

The petitioner who appears in person seeks leave to withdraw the petition. He submits that certain subsequent developments have taken place and he does not wish to press the petition any further.

In view of the above, the petition is dismissed as withdrawn.

(SANJEEV SACHDEVA)  
CHIEF JUSTICE

(VINAY SARAF)  
JUDGE

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